

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 29 of 2020

IN THE MATTER OF:

**Sh. Sarish Mittal, Director,
M/s. KSM Spinning Mills Ltd.**

...Appellant

Vs.

Central Bank of India & Ors.

...Respondents

Present: For Appellant: - Mr. Sandeep Mishra, Advocate.

**For Respondents:- Mr. Harsh Garg, Mr. Mandeep Kalra
and Mr. Nitesh Srivastava, Advocates for R-1.
Mr. Piyush Goyal and Ms. Isha Khurana, Advocates for
IRP.**

O R D E R

21.01.2020— Mr. Nishant Shankar, Advocate submits that he will appear in the case. He prays for and is allowed to file Vakalatnama by 22nd January, 2020 after taking no objection from the previous counsel.

Post the case 'for admission (fresh case)' on 23rd January, 2020.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

(Justice Anant Bijay Singh)
Member(Judicial)

Ar/RR